

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
UNSTARRED QUESTION NO. 1354
(TO BE ANSWERED ON 28.07.2022)

TOP VACANCIES IN PRASAR BHARATI

1354. SHRI JAWHAR SIRCAR:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) the reasons for keeping the post of Chairman in Prasar Bharati vacant for one and half years, knowing fully well that it would weaken the autonomous organisation;
- (b) whether keeping vacant the topmost post of whole-time Member Personnel for 6 years 8 months since November 2016, is also part of this move; and
- (c) the reasons for the two full time positions of DG Akashvani and DG Doordarshan being kept vacant since October 2019?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH
THAKUR]**

(a) and (b): CEO Prasar Bharati is officiating as the Chairman of the Board as per Section 8 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990. The post of Member (Personnel) was advertised and applications have been received.

(c): The post of DG, Doordarshan and DG, Akashvani are vacant since September, 2019 and December, 2019 respectively. The vacancies were circulated on 04.09.2019 and 23.01.2020. The posts could not be filled in the absence of suitable candidates. DG, DD News has been entrusted the additional charge of DG, Doordarshan and Pr. DG, NSD has been entrusted the additional charge of DG, AIR.
